

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 202
CA No. 44/JPR/2021
CA No. 24/JPR/2022
IA (CA) No. 32/JPR/2023
IA (CA) No. 49/JPR/2023
CA No. 05/JPR/2024
IA (CA) No. 12/JPR/2024
CP No. 09/241-242/JPR/2021
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Manuj Terapanthi & Anr.

...Petitioners

Versus

One Cert Asia Agri Certification Pvt. Ltd. and Ors.

...Respondents


**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

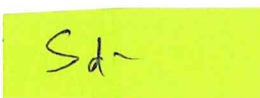
For the Petitioner : Ankit Juneja, Adv.
For the Respondent : Pragya Kumari, Adv.

ORDER

Heard Mr. Ankit Juneja, Adv. appearing on behalf of the Petitioner. Ms. Pragya Kumari, Adv. appearing on behalf of the Respondent. On the request of learned counsel for the Respondent, the matter is adjourned. List the matter on 14.08.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 03, 2024